

INCOME TAX APPELLATE TRIBUNAL : BANGALORE BENCHES : BANGALORE

**CAUSE LIST OF STAY APPLICATIONS, EARLY HEARING PETITIONS,
MISCELLANEOUS APPLICATIONS AND PART HEARD MATTERS
FOR 13-JUNE-2025 (FRIDAY)**

**BEFORE SHRI PRASHANT MAHARISHI, VICE PRESIDENT
AND SHRI PRAKASH CHAND YADAV, JUDICIAL MEMBER**

EARLY HEARING PETITIONS – COURT 1

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	EH	14	BANG	2025	2020-21	[A] ABBVIE HEALTHCARE INDIA PRIVATE LIMITED	A	

MISCELLANEOUS APPLICATIONS – COURT 1

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	56	BANG	2024	2006-07	[A] M/S MSPL LIMITED	B	PCY/JM
2	MA	57	BANG	2024	2007-08	[A] M/S MSPL LIMITED	B	PCY/JM
3	MA	58	BANG	2024	2008-09	[A] M/S MSPL LIMITED	B	PCY/JM

**BEFORE SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND SHRI SOUNDARARAJAN K. JUDICIAL MEMBER**

STAY APPLICATIONS

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	44	BANG	2025	2014-15	[A] UNIVERSITY OF AGRICULTURAL EMPLOYEES HOUSE BUILDING CO-OP SOCIETY LIMITED (EF)	B	
2	SA	45	BANG	2025	2021-22	[A] UNIVERSITY OF AGRICULTURAL EMPLOYEES HOUSE BUILDING CO-OP SOCIETY LIMITED (EF)	B	
3	SA	48	BANG	2025	2017-18	[A] MICHEAL GOWDA LAZAR (EF+PF)	B	

**BEFORE SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND SHRI SOUNDARARAJAN K. JUDICIAL MEMBER**

CLARIFICATION MATTERS – COURT 2

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1136	BANG	2024	2018-19	[D] SHRI KRISHNA MOHAN KALBURGI (E-FILING)	A	e-filing
2	ITA	1137	BANG	2024	2019-20	[D] SHRI KRISHNA MOHAN KALBURGI (E-FILING)	A	e-filing

**BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
AND SHRI PRAKASH CHAND YADAV, JUDICIAL MEMBER**

STAY APPLICATIONS – COURT 3								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	11	BANG	2025	2020-21	[A] CISCO SYSTEMS INTERNATIONAL B.V. (EF+PF)	C	
2	SA	12	BANG	2025	2021-22	[A] CISCO SYSTEMS INTERNATIONAL B.V. (EF+PF)	C	
3	SA	46	BANG	2025	2021-22	[A] M/S. FIORANO SOFTWARE TECHNOLOGIES PRIVATE LIMITED	C	
4	SA	47	BANG	2025	2021-22	[A] M/S. ALTAIR ENGINEERING INDIA PRIVATE LIMITED	C	
5	SA	76	BANG	2024	2021-22	[A] MATCHMOVE INDIA PRIVATE LIMITED (EF+PH)	C	

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	7	BANG	2025	2012-13	[D] MR. M.N. RAJENDRA KUMAR (EF)	B	WA/AM
2	MA	28	BANG	2025	2020-21	[D] RAMESH NARAYANA REDDY (HUF) (EF)	B	PCY/JM

**BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
AND SHRI SOUNDARARAJAN K. JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS – COURT 3								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	16	BANG	2025	2020-21	[A] CATERPILLAR FINANCIAL SERVICES INDIA PRIVATE LIMITED	C	WA/AM
2	MA	26	BANG	2025	2018-19	[D] SRI. SURESH S KANAJI (EF)	B	WA/AM
3	MA	27	BANG	2025	2018-19	[D] THE NARAGUND TALUKA PRATHAMIKA SHIKSAK SHIKSAKIYAR CO OP CREDIT S LIMITED (EF)	SMC	SK/JM
CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	IT(TP)A	2210	BANG	2024	2021-22	[A] SUBEX DIGITAL LLP	C	

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The hearing of following MAs are adjourned to 20/06/2025

**BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS – COURT 3								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	23	BANG	2025	2013-14	[A] VINAYA KUMAR (EF)	B	KD/JM
2	MA	24	BANG	2025	2015-16	[A] VINAYA KUMAR (EF)	B	KD/JM
3	MA	25	BANG	2025	2012-13	[A] VINAYA KUMAR (EF)	B	KD/JM
4	MA	30	BANG	2025	2017-18	[A] M/S. AMIN HOLDINGS PRIVATE LIMITED (FORMERLY KNOWN AS M/S. SLK SOFTWARE PRIVATE LIMITED)	A	WA/AM
5	MA	31	BANG	2025	2018-19	[A] M/S. AMIN HOLDINGS PRIVATE LIMITED (FORMERLY KNOWN AS M/S. SLK SOFTWARE PRIVATE LIMITED)	A	WA/AM
6	MA	51	BANG	2024	2015-16	[A] H R GAVIAPPA AND CO	A	WA/AM

CISCO WEBEX - COURT NO. 1
Meeting Id : 26478966560
Password: Court1

CISCO WEBEX - COURT NO. 2
Meeting Id : 26421369036
Password: Court2

CISCO WEBEX - COURT NO. 3
Meeting Id : 26448401644
Password : Court3

FOR ANY ASSISTANCE, PLEASE CONTACT TEL No. 080 22047442


ASSISTANT REGISTRAR
12-JUNE-2025